

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/2739/2021

This the 20th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Puja Devi aged 26 years D/o Sh. Hans Raj W/o Sh Jagmohan Singh
R/o Village Bari Dheeran Tehsil Ram Nagar, District Udhampur.

.....Applicant

(Advocate:- Mr.Dhiraj Choudhary)

Versus

1. State of Jammu and Kashmir and ors.

.....Respondents

(Advocate: Mr.Anil Sethi.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

TA No. 61/2739/2021 arises out of SWP No. 313/2016 claiming the relief for the post of Rehbar-e-Taleem (R.e.T) Teacher. It is not a civil post and the Tribunal does not have any jurisdiction in this matter. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/